NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 44(MAH)/2010 CA No. 15/2015, 147/2015, 132/2015 & 83/2016

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.02.2017

NAME OF THE PARTIES: Mr. Rajeev Ramchandar Nanda

V/s.

M/s. Ramchandar's Coaching Institute Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

1. Kabir Rachure Adv. for Applicand.

1/b.T.N.

Tripalhi & Co.

2. Adv. vilas. A Jadhar Am to Senita Packerli
Reppusar

<u>ORDER</u>

CA Nos. 15/15,147/15,132/15&83/16 inTCP No. 44/397-398/CLB/MB/MA.1/2013

- The Learned Representatives of both the sides are present.
- The Learned Representatives of both the sides have informed that
 a Settlement is in progress and circulated amongst the parties.
 Hence matter can be adjourned.

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CA Nos. 15/15,147/15,132/15&83/16 inTCP No. 44/397-398/CLB/MB/MAH/2013

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- They have also informed that Settlement is expected on or before 15.03.2017.
- Considering the progress of the Settlement, now all the pending Applications and Petition are listed for hearing on 15.03.2017.

Sd/-

M.K. SHRAWAT. MEMBER (JUDICIAL)

27th February, 2017.